

11.09 hrs.

Title: References made to the passing away of Sitting Member Shri Jagdambi Prasad Yadav and Member of 6th, 11th, 12th Lok Sabha and Rajya Sabha (1968-74 and 1982-88) on 20.6.2002, Shri Basappa Danappa Jatti, former Vice-President of India on 7.6.2002, Shri Chandra Mohan Sinha, Member of 5th, 6th Lok Sabha and Rajya Sabha (1991-92) on 13.5.2002, Shri Gulsher Ahmed (Member of 7th Lok Sabha (1980-84) and Rajya Sabha (1952-56) on 20.5.2002, Shri Moti Ram Baigra, Member of Constituent Assembly of India (1946-50) and Provisional Parliament (1950) on 28.5.2002, Shri R. R. Patel, Member of 5th and 6th on 13.6.2002, Shrimati Mahendra Kumari, Member, 10th Lok Sabha on 27.6.2002, and Shri S.L. Sakdher the former Secretary-General on 18.5.2002. Also references made to the persons killed in militant attack near Jammu-Srinagar Highway on 13.7.2002.

MR. SPEAKER: Hon. Members, as we meet today after an interval of about two months, it is my sad duty to inform the House of the passing away of Shri Jagdambi Prasad Yadav, a sitting Member, Shri Basappa Danappa Jatti, former Vice-President of India and five of our former colleagues, namely, Shri Chandra Mohan Sinha, Shri Gulsher Ahmed, Shri Moti Ram Baigra, Shri R.R. Patel and Shrimati Mahendra Kumari and Shri S.L. Shaktidher, former Secretary-General, Lok Sabha and Honorary Officer of the House.

श्री जगदम्बी प्रसाद यादव झारखंड के गोड्डा संसदीय निर्वाचन क्षेत्र से वर्तमान लोक सभा के सदस्य थे। वह इसी संसदीय निर्वाचन क्षेत्र से 1977 से 1979 तक और 1996 से 1999 तक छठी, ग्यारहवीं और बारहवीं लोक सभा के भी सदस्य रहे।

इससे पहले वह 1962 से 1967 तक बिहार विधान सभा और 1968 से 1974 तक और 1982 से 1988 तक राज्य सभा के सदस्य रहे।

एक कुशल प्रशासक श्री यादव ने 1977 से 1979 तक स्वास्थ्य, परिवार कल्याण तथा उद्योग के केन्द्रीय राज्य मंत्री के रूप में सेवा की।

एक सक्रिय सांसद के रूप में श्री यादव ने विभिन्न संसदीय और सलाहकार समितियों के सदस्य के रूप में भी सेवा की।

महान स्वतंत्रता सेनानी, श्री यादव ने 1942 से 1946 तक स्वतंत्रता संघर्ष में सक्रिय रूप से भाग लिया।

एक कृषक और पेशे से वकील, श्री यादव एक सुविख्यात राजनैतिक और सामाजिक कार्यकर्ता थे। वह भारतीय संस्कृति और धरोहर के संरक्षण और विकास में संलग्न रहे। उन्होंने कई पुस्तकें लिखीं और कृषि तथा रेशम सहकारी समितियों पर समाचार पत्रों और पत्रिकाओं में भी अनेक लेख लिखे।

उन्होंने दलितों और समाज के कमजोर वर्गों, विशेषकर अनुसूचित जातियों तथा श्रमिक वर्गों के कल्याण के लिए अनवरत रूप से कार्य किया।

एक सुशिक्षित विद्वान, श्री यादव को सरकारी कार्यालयों में हिन्दी के प्रसार के लिए निरंतर प्रयास करते रहने में विशेष रुचि थी और उन्होंने हिन्दी को बढ़ावा देने के लिए अनथक प्रयास किए। वह संसदीय राजभाषा समिति के सदस्य और उसकी उप-समिति के संयोजक भी रहे।

श्री यादव ने विदेशों का व्यापक भ्रमण किया और उन्होंने तत्कालीन सोवियत संघ में अंतर्राष्ट्रीय स्वास्थ्य सम्मेलन, हैम्बर्ग, जर्मनी में अंतर्राष्ट्रीय सहकारी सम्मेलन तथा पेरिस, फ्रांस में संयुक्त परिवार संबंधी अंतर्राष्ट्रीय सम्मेलन में भाग लिया। वह मई-जून, 2001 में मेक्सिको गए। वह भारतीय संसदीय शिटमंडल के भी सदस्य थे।

श्री जगदम्बी प्रसाद यादव का 20 जून, 2002 को कोयंबटूर, तमिलनाडु में कुछ समय बीमार रहने के बाद 77 वा की आयु में निधन हो गया।

Shri Basappa Danappa Jatti, the former Vice-President of India passed away on 7 June, 2002 at Bangalore, Karnataka at the age of 90. He also served as the Acting President for five months from February to July, 1977.

Shri Jatti, during his illustrious administrative and political career served the nation in various capacities.

An advocate by profession, Shri Jatti was legal practitioner in the erstwhile Princely State of Jamkhandi, now in Karnataka.

An outstanding statesman, Shri Jatti was the Lieutenant Governor of Pondicherry from 1968 to 1972 and took over as the Governor of Orissa in November, 1972. He held the office of the Vice-President and Chairman of Rajya Sabha from 1974 to 1979 with great distinction.

Earlier, Shri Jatti was the Chairman of Municipal Council, Jamkhandi and Member of Legislature in the Princely State of Jamkhandi. He served as Minister under Maharaja of Jamkhandi and also became the Chief Minister. He piloted the proposal for merging the State with the Indian Union and was the first to do so in South India. He was nominated to the then composite State of Bombay as a Member of the Legislative Assembly. He became Parliamentary Secretary to then Chief Minister. He served as Deputy Minister of Health and Labour in the Morarji Desai Ministry of Bombay and later held charge as Minister of Health and Labour for some time. He was also appointed as Chairman of the Land Reforms Committee of the State and had submitted a report on the subject, which was later known as "Jatti Committee Report". This report dealt with all problems and possible solutions regarding land reforms in the State. He was the Chief Minister of the erstwhile Mysore State from 1958 to 1962, Finance Minister in 1962 and Food Minister in 1966. He was re-elected to the Mysore Assembly in 1967.

A man of letters, Shri Jatti has to his credit a number of articles on philosophy, literature and allied subjects.

His gentle demeanour and humility endeared him to all.

Shri Chandra Mohan Sinha was a Member of Fifth and Sixth Lok Sabha from 1972 to 1979 representing Mayurbhanj Parliamentary Constituency of Orissa. He was also a Member of Rajya Sabha during 1991-92.

Earlier, Shri Sinha was a Member of Orissa Legislative Assembly from 1961 to 1967. He ably served as the Deputy Minister of Labour, Home, Revenue and Excise in Orissa State from 1962 to 1967.

Before venturing into active politics, Shri Sinha was in Government service from 1943 to 1949.

Shri Sinha served in the capacity of President and General Secretary of several labour unions from 1950 to 1961. He also served as Member of Labour Advisory Board, Scheduled Tribes Advisory Council, Forests Advisory Board of Orissa and Indian National Mine Workers' Federation.

An active political and social worker, Shri Sinha had established many schools and colleges and had taken up various developmental projects in Tribal areas. During his entire political career, he fought valiantly for the welfare of the downtrodden especially those belonging to the Scheduled Castes and the Scheduled Tribes. He headed the Kalinga Foundation set up by Late Shri Biju Patnaik, former Chief Minister of Orissa.

Shri Chandra Mohan Sinha passed away on 13th May, 2002 at Bhubaneswar, Orissa at the age of 79.

Shri Gulsher Ahmed was a Member of Seventh Lok Sabha from 1980 to 1984 representing Satna Parliamentary Constituency of Madhya Pradesh.

Earlier, Shri Ahmed was a Member of Rajya Sabha from 1952 to 1956 and Madhya Pradesh Legislative Assembly from 1972 to 1977. He also adorned the office of the Speaker of Madhya Pradesh Legislative Assembly from 1972 to 1977 and Governor of Himachal Pradesh during 1993.

An able parliamentarian, Shri Ahmed was the Chairman of Joint Committee on Offices of Profit from 1980 to 1984 and Member of General Purposes Committee from 1980 to 1984 and Rules Committee during 1981-82.

An agriculturist and advocate by profession Shri Ahmed was an active social and political worker. He served as the President of Marketing Society, Satna and Education Society, Satna, Madhya Pradesh. He also served as Director of Bharat Heavy Electricals Limited, Bhopal, Madhya Pradesh from 1967 to 1972.

An educationist, Shri Ahmed was the Chancellor of Mahatma Gandhi Gramodaya University, Chitrakoot.

Shri Gulsher Ahmed passed away on 20 May, 2002 at Satna, Madhya Pradesh at the age of 81.

Shri Moti Ram Baigra was a Member of the Constituent Assembly of India from 1946 to 1950 and was elected to Provisional Parliament in 1950 representing Jammu and Kashmir State.

Shri Baigra was elected also to State Constituent Assembly and Legislative Assembly in 1951. He was re-elected to the Assembly in 1957 and remained its Member till 1962. Later, he was elected to Jammu and Kashmir Legislative Council and served the Council for several years.

Shri Baigra served as President of Jammu Provincial National Conference. A keen supporter of regional autonomy, Shri Baigra preached communal harmony and brotherhood throughout his life.

A veteran freedom fighter, Shri Baigra fought relentlessly for freedom. He remained committed to secular and progressive ideology.

He was respected widely for his honesty and straightforwardness.

Shri Moti Ram Baigra passed away on 28 May, 2002 at Udhampur, Jammu and Kashmir at the age of 94.

Shri R.R. Patel was a Member of Fifth and Sixth Lok Sabha from 1971 to 1979 representing Dadra and Nagar Haveli Parliamentary Constituency of the Union Territory of Dadra and Nagar Haveli.

An able parliamentarian, Shri Patel was a Member of the Committee on Private Members' Bills and Resolutions during 1976-77.

An agriculturist by profession, Shri Patel was an active social and political worker. He also served as Sarpanch at Moti Tambadi Panchayat, Gujarat from 1955 to 1957.

Shri R.R. Patel passed away on 13 June, 2002 at Valsad, Gujarat at the age of 66.

Shrimati Mahendra Kumari was a Member of Tenth Lok Sabha from 1991 to 1996 representing Alwar Parliamentary Constituency of Rajasthan.

Shrimati Mahendra Kumari was a Member of Committee on Science and Technology, Environment and Forests from 1993 to 1996 and House Committee from 1993 to 1995.

Notwithstanding her royal lineage, Shrimati Mahendra Kumari was a leader of the masses in the true sense of the word. She ceaselessly strove for the uplift and betterment of downtrodden and worked relentlessly for the welfare of the people of her Constituency.

A keen sports enthusiast, Shrimati Mahendra Kumari was a former champion of women's pistol shooting and had special interest in tennis, swimming and riding.

A widely travelled person, Shrimati Mahendra Kumari was a Member of Indian Parliamentary Group of the Fourth World Conference on Women in Beijing, China in 1995.

Shrimati Mahendra Kumari passed away on 27 June, 2002 at New Delhi at the age of 60 after a brief illness.

Shri S.L. Shakhder joined the Lok Sabha Secretariat as Deputy Secretary in 1950 and rose to become Secretary, Lok Sabha in 1964. On his election as the President of Secretaries-General of Parliaments of the World, he was designated Secretary-General on 13 November, 1973 and continued in that capacity till relinquishing this office on 18 June, 1977 on his appointment as Chief Election Commissioner of India.

An authority on Parliamentary Procedure and Practice and Constitutional Law, Shri Shakhder together with Shri M.N. Kaul played an important role in moulding and shaping the Rules of Procedure and Conventions in Lok Sabha, which have stood the test of time.

The depth of his knowledge and wide experience in parliamentary procedure and practice are symbolised in the monumental treatise, "Practice and Procedure in Parliament" co-authored by him with Shri M.N. Kaul. This treatise more popularly known as Kaul & Shakhder is considered as an authority on Parliamentary Practice and Procedure and is widely consulted not only in India but in foreign legislative bodies as well.

Shri Shakhder also has, to his credit, various other informative and educative publications, viz., Report on the Budgetary Systems of the various parliaments; Process of Legislation; Inter-Parliamentary Relations; Budget in Parliament; Comptroller and Auditor General in India and U.K. – A Comparison; Administrative Accountability to Parliament; The Commonwealth Parliaments; The Constitution and Parliament in India; *Samvidhan Aur Sansad*, and many others.

He was appointed as Rapporteur by Inter-Parliamentary Union and in that capacity, he brought out a report on the system of Parliamentary Committees obtaining in member-countries of Inter-Parliamentary Union.

A widely travelled person, Shri Shakhder accompanied a number of parliamentary delegations abroad and was a familiar figure in international parliamentary circles.

On his relinquishing the office of Secretary-General, he was appointed as Honorary Officer of the House.

Shri S.L. Shakhder passed away on 18 May, 2002 at New Delhi at the age of 83.

We deeply mourn the loss of these friends and I am sure, the House will join me in conveying our condolences to the bereaved families.

As the hon. Members are aware, about 27 persons were killed and several injured in a militant attack in the suburban Rajiv Nagar area near Jammu-Srinagar highway, on 13 July, 2002. We deeply mourn the loss of lives of these innocent people and strongly deplore this cowardly act of violence. The House may place on record its deep sense of grief on this tragedy.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed souls.

11.23 hrs.

(The Members then stood in silence for a short while.)

MR. SPEAKER: The House stands adjourned to meet again tomorrow at 11.00 a.m.

11.25 hrs.

**The Lok Sabha then adjourned till Eleven of the clock on Tuesday, July 16, 2002/Asadha 25, 1924
(Saka)**
